

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 04
(IB)-582(PB)/2019

IN THE MATTER OF:

Satinder Kumar Joshi & Mrs. Kamal Joshi Petitioners/Applicant
v.
Rajesh Projects (India) Pvt Ltd. Respondents

SECTION: Under Section 7 of the Insolvency & Bankruptcy Code

Order delivered on 11.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s): -
For the Respondent(s): -

ORDER

Connected matter is posted for hearing tomorrow i.e. on 12th March, 2019. List along with it on 12th March 2019.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (T)